## Central Administrative Tribunal Jammu Bench, Jammu



T.A. No.6311/2020 (S.W.P. No.2025/2013)

Monday, this the 18<sup>th</sup> day of January, 2021

(Through Video Conferencing)

# Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Pradeep Kumar, Member (A)

Mushtaq Ahmad Shah, S/o Late Mohammad Yousuf Shah, R/o Bidder, Kokernag, Anantnag, Kashmir. Age 56 years. ...Applicant

(Mr Tausif, Advocate for Mr. Tahir Majid, Advocate)

#### Versus

- 1. State of J&K through Commissioner/Secretary of Govt. Urban Local Bodies, Civil Sectt., Srinagar.
- 2. Director Urban Local Bodies Kashmir, Srinagar.
- 3. Javaid Ahmad Mir I/C Executive Officer Municipal Committee Mattan Ans, Kashmir.

...Respondents

(Mr. Rajesh Thapa, Deputy Advocate General)

## ORDER(ORAL)

### Justice L. Narasimha Reddy:

The learned counsel for applicant submits that the T.A. has become infructuous on account of the retirement of the applicant.

2. The TA is accordingly dismissed as infructuous. There shall be no order as to costs.

( Pradeep Kumar ) Member (A) ( Justice L. Narasimha Reddy ) Chairman

/sunil/dsn/sd/shakhi